

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 456
TO BE ANSWERED ON 03RD FEBRUARY, 2017**

NATIONAL DIALYSIS SERVICES PROGRAMME

456. COL. SONARAM CHOUDHARY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of the assistance provided by the Government to the States for providing free dialysis services to poor people under the National Dialysis Services Programme under the National Health Mission during the last three years including current financial year;

(b) the details of the funds utilised by the State Governments along with the number of district hospitals where the said programme is being run, State/UT-wise;

(c) whether a provision has been made to the said scheme in public private partnership (PPP) mode;

(d) if so, the details thereof;

(e) whether the Government has taken any effective steps to implement the said scheme more effectively for public welfare; and

(f) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Pursuant to announcement in Union Budget 2016-17 regarding starting of 'National Dialysis Programme' under NHM, the Pradhan Mantri National Dialysis Programme was rolled out in 2016. The State/UT wise approvals accorded under National Health Mission (NHM) based on proposals received from the States/UT in 2016-17 (upto December, 2016) for provision of free dialysis services to the poor is placed at Annexure.

(c): The Guidelines for Pradhan Mantri National Dialysis Programme envisage provision of dialysis services under NHM in PPP (Public Private Partnership) mode.

(d): As per the guidelines, the private partner is to provide medical human resource, dialysis machine along with Reverse Osmosis (RO) water plant infrastructure, dialyzer and consumables, while the space, power, and water supply within District Hospitals is to be provided by the State Government.

(e) & (f): Immediately after announcement in Union Budget 2016-17, based on study of relevant models on dialysis services being operated under PPP mode in States and consultation with experts in this field as well as private service providers, the guidelines including model Request for Proposal (RFP) were developed and released on 7th April 2016 itself. Thereafter all States were requested to incorporate proposal in their NHM Programme Implementation Plans. As on date, approval has been provided to all States.

Annexure

(Rs in Lakhs)

S. No	State/UT	Amount Approved (As on December 2016)
1	Andhra Pradesh	1170
2	Arunachal Pradesh	100
3	Assam	360
4	Bihar	2000
5	Chhattisgarh	600
6	Goa	499
7	Gujarat	300
8	Haryana	400
9	Himachal Pradesh	100
10	Jammu & Kashmir	200
11	Jharkhand	630
12	Karnataka	2000
13	Kerala	40
14	Madhya Pradesh	1874.64
15	Maharashtra	673.41
16	Manipur#	115.2
17	Meghalaya	100
18	Mizoram**	0
19	Nagaland	46.74
20	Odisha	200
21	Punjab	100
22	Rajasthan	500
23	Sikkim	25
24	Tamil Nadu	425.99
25	Telangana	140
26	Tripura	192
27	Uttarakhand	400
28	Uttar Pradesh	1051.2
29	West Bengal	737
30	A& N Islands	0
31	Chandigarh	0
32	D & N Haveli	0
33	Daman & Diu	0
34	Delhi	300
35	Lakshadweep	0
36	Puducherry	0
	Total	15280.2

#Approval for Operationalisation of Dialysis Unit at RIMS, JNIMS and Private Hospitals through PPP Model

**State was approved 4 Dialysis machines previously. 2 functional in Aizawal and 2 would be functional in DH Lunglei.